

224. And, if this Bill is accepted, certainly there will be a reservation in the appointment of judges for the High Court and Supreme Court.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Mr. Wilson, you introduce the Bill by reading the preamble of the Bill.

**The Constitution (Amendment) Bill, 2024 (amendment of articles 124, 217 And 224)**

SHRI P. WILSON (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI P. WILSON: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Now, the Constitution (Amendment) Bill, 2024 (insertion of new article 21-B and substitution of article 39-A), Dr. V. Sivadasan.

DR. V. SIVADASAN: Sir, I move for leave to introduce a Bill further to amend the Constitution of India. The State shall ensure free legal aid to all citizens who are in need of it.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Dr. Sivadasan, you introduce the Bill by reading the preamble of the Bill.

**The Constitution (Amendment) Bill, 2024 (insertion of new article 21- B and substitution of article 39-A)**

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

DR. V. SIVADASAN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Now, the Right to Free Public Health Care Bill, 2024, Dr. V. Sivadasan to move for leave to introduce the Bill.

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the right to free public health care to all citizens in the country. All types of medical care, including consultation, diagnosis and treatment of any medical conditions as well as rehabilitation services, free of cost to all citizens in any hospital. This is my Bill, Sir.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Dr. Sivadasan, you introduce the Bill by reading only the preamble of the Bill.

#### **The Right to Free Public Health Care Bill, 2024**

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the right to free public health care to all citizens in the country and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. V. SIVADASAN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Now, the National Commission for Workers Bill, 2024. Dr. V. Sivadasan to move for leave to introduce the bill.

DR. V. SIVADASAN (Kerala): Sir, I would like to introduce the National Commission for Workers Bill 2024. India has one of the largest workforce. They are facing a lot of problems. So, the Government should address issues of workers. So, the Commission for Workers is very necessary and that is why, I am introducing this Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Dr. Sivadasan, you introduce the Bill by reading the preamble of the Bill.

#### **The National Commission for Workers Bill, 2024**

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the constitution of a National Commission for Workers and for matters connected therewith or incidental thereto.